NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 47-A/2016, 47-B/2016 with TP 47/397-398/NCLT/AHM/2016(New) C.A. No. 307 of 2013, 97 of 2014 with C.P. No. 79/397-398/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

Name of the Company:

Manoj T Agarwal

V/s.

Sushma Namkeen Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. CA ARPAN SHAH	EA & AR for P. 1 to 3	Petitione 2 1 to 3	J. J. J.

ORDER ORDER

Learned FCA Mr. Arpan Shah present for Petitioner. None present for Respondents.

Proof of service of order dated 03.04.2017 not filed by the petitioner.

Petitioner is directed to serve copy of this order on Respondents and file proof of service.

List the matter on 08.08.2017.

BIKKI RAVEENDRA BABU () MEMBER JUDICIAL

Dated this the 17th day of May, 2017.